

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO: - 20755 -JK (LD) of 2024

DATED:- 24 - 12 - 2024

Sanction is hereby accorded to the appointment of Officer's of Jal Shakti Department as Officer In charge (OIC) Litigation for the cases mentioned in annexure to this Government Order including Contempt Petition if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal/ any other forum.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-
(Achal Sethi)
Secretary to Government
Dated: - 24.12.2024

No:-LAW-OIC/12/2024

Copy to the:-

1. Learned Advocate General, J&K.
2. Financial Commissioner (Additional Chief Secretary) Jal Shakti Department
3. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
4. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
5. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.


(Reyaz Ali Bhat) 24.12.24

Assistant Legal Remembrancer



Annexure to the Government Order No:- 20755-JK(LD) of 2024 dated 24.12.2024

S No.	Title of the Case	OIC
1	Mohammad Sultan Mir V/s Union Territory of J&K & Ors. in WP (C) NO. 461/2024.	Er. Ajaz Ahmad Bato, Executive Engineer JSD PHE Division Baramulla
2	Inhabitants of Village Malpora Through Ghulam Nabi Yattoo & Ors. V/s Union Territory of J&K And Ors. in WP (C) No. 2260/2023.	Er. Zaffar Mustafa Khan Executive Engineer Flood Spill Channel Division Narbal Mobile No: 9858977743)
3	Abdul Gani Mir VERSUS U.T of J&K & Others.	Er. Afroz Rather, Executive Engineer, FBI Division Tangmarg
4	Rajeev Kumar Versus U.T of J & K and others in WP (C) No. 1949/2024.	Er. Saleem Jahangir Banday, Executive Engineer, FC Division Anantnag
5	Shahid Iqbal Khan V/s U.T of J&K & Ors. in WP (C) No. 2939/2023.	Er. Mushtaq Ahmad Wani, Executive Engineer, PHE Division Sopore